

13068-24/21

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Endorsement on B1-10871/2021 dated 30.11.2021 of the District Court, Kozhikode.

Copy of the High Court Official Memorandum (1) & (2) are communicated to the undermentioned Judicial Officers for information and forward the details of establishment and Nodal Persons of each establishment in the prescribed format **on or before 06.12.2021.**

(By Order)

  
Sheristadar  


To

1. The II Addl. District & Sessions Judge/Forest Tribunal, Kozhikode.
2. The IV Addl. District & Sessions Judge, Kozhikode.
3. The V Addl. District & Sessions Judge, Kozhikode.
4. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
5. The Addl. District Judge (For the trial of cases related to atrocities and Sexual Violence towards Women & Children), Kozhikode.
6. The Special Judge (NDPS Act Cases), Vadakara.
7. The Special Judge, Fast Track Special Court, Kozhikode/Koyilandy.
8. The Judge, Family Court, Kozhikode / Vadakara.
9. The Motor Accident Claims Tribunal, Kozhikode / Vadakara.
10. The Principal Sub Judge, Kozhikode.
11. The Sub Judge, Vatakara / Koyilandy.
12. The Principal Munsiff- I / II, Kozhikode.
13. The Munsiff, Koyilandy / Vatakara / Nadapuram.
14. The Munsiff-Magistrate, Perambra / Payyoli/ Thamarassery
15. The Nyayadhikari, Gram Nyayalaya, Koduvally at Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Kunnummal at Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent I / II / III / IV, District Court, Kozhikode.
3. The Seat B1(a), B5, District Court, Kozhikode.

10871  
29-11-21



**THE HIGH COURT OF KERALA**

Ernakulam-682031  
Email: isec.hc-ker@gov.in  
Phone: 0484-2562960  
Fax: 0484 2391720  
Date: 27-11-2021

I-4/71037/2021

**OFFICIAL MEMORANDUM (1)**

**Sub:- Government Servants Conducts Rules 1960 - Annual Property statements of Judicial Officers, Gazetted Officers and Non - Gazetted Officers of Subordinate Judiciary for the year 2021 - reg.**

Ref:- 1.Rule 37 & 39 of Government Servants Conduct Rules, 1960.  
2.Government Circular No.1000/SC.1/2017/ GAD((SC) dtd 26/12/2017  
3.High Court OM No.I-4/61973/2020 dated 08.12.2021, 06.01.2021 and 07.01.2021

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All Judicial Officers of Kerala Higher Judicial Service and Kerala Judicial Service including the Judicial Officers on deputation to other services are hereby requested to update their profiles in their respective dashboards and to register in 'sandes' application which is an Indian state-owned freeware instant messaging platform developed by the Government of India and hosted exclusively at Government infrastructure and governed by the rules and regulations of Government of India.

The aforesaid officers are requested to ensure that the aforesaid processes are completed within 15<sup>th</sup> December 2021.

10/11/21  
29/11/21

( By Order)

M.R.Radhakrishnan  
Assistant Registrar

To  
All the Principal District Judges  
All the Chief Judicial Magistrates



THE HIGH COURT OF KERALA

Ernakulam-682031  
Email: isec.hc-ker@gov.in  
Phone: 0484-2562960  
Fax: 0484 2391720  
Date:27-11-2021

I-4/71037/2021

**OFFICIAL MEMORANDUM (2)**

**Sub:- Government Servants Conducts Rules 1960 - Landed Property statements of Judicial Officers, Gazetted Officers and Non - Gazetted Officers of Subordinate Judiciary for the year 2020 - extension of time - reg.**

Ref:- 1.Rule 37 & 39 of Government Servants Conduct Rules, 1960.  
2.Government Circular No.1000/SC.1/2017/ GAD((SC) dtd 26/12/2017  
3.High Court OM No.I-4/61973/2020 dated 08.12.2021, 06.01.2021and 07.01.2021

Attention is invited to the references cited. All District Judges and Chief Judicial Magistrates are requested;

1. to nominate Nodal Persons in their respective court establishments and in each court establishment under their control, including Addl.District Courts, Special Courts, Family Courts, MACTs, Wakf Tribunals and Temporary Courts
2. to instruct the nodal Persons to make necessary updations in the establishment dashboard
3. to instruct the nodal Persons to register all the employees of the establishment concerned in the 'sandes' application available in the establishment dashboard. The 'forgot password' service can be activated only on completion of registration in the 'Sandes' application which will render enquiry regarding resetting of password to the High Court unnecessary.
4. to update the details of Judicial Officers and staff who are transferred/retired
5. to ensure that all the employees (except those in the Part Time Contingent service) have completed their profile updations
6. to forward the details of all establishments and Nodal Persons of each establishment in the format given below, to the e-mail id:'isec.hc-ker@gov.in'

*Pulickal*  
*29/11/21*

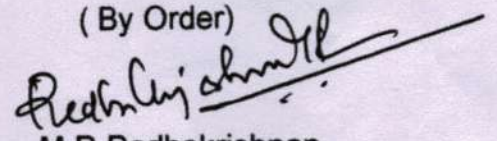
**Name of Judicial District:**  
**Name of Court Complex:**  
**Station:**  
**Name of Court:**  
**Class of Court:Civil/Criminal**  
**Minor Head of Account:**  
**Name of Judicial Officer**

**Details of Chief Ministerial Officer and Nodal Person:**

Details	Chief Ministerial Officer	Nodal Person
PEN		
Name		
Gender		
Designation		
Date of Birth		
Mobile no.		
e-mail ID		

The officers are also requested to ensure that the aforesaid processes are completed within 15<sup>th</sup> December 2021.

( By Order)

  
M.R. Radhakrishnan  
Assistant Registrar

To

All the Principal District Judges  
All the Chief Judicial Magistrates

Copy To

The Law Secretary to Government, Government of Kerala, Thiruvananthapuram  
Tribunal for Local Self Government Institutions, Thiruvananthapuram  
The Legal Advisor & Disciplinary Enquiry Officer, Thiruvananthapuram  
Kerala Co-operative Tribunal, Thiruvananthapuram  
The Secretary, Kerala Legislative Assembly  
The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram  
The Registrar, Kerala Lok Ayukta, Thiruvananthapuram  
The Judicial Member, KVAT/AIT/STAT (Addl. Bench), Thiruvananthapuram  
Kerala Value Added Tax Appellate Tribunal, Addl. Bench, Kottayam  
The Joint Secretary (Suits), Thiruvananthapuram  
The Director, ADR Center, Ernakulam  
The Director, Kerala Judicial Academy, Ernakulam  
The Add. Director, Kerala Judicial Academy, Ernakulam  
The Member Secretary, KELSA, Ernakulam  
The Secretary, DLSA, Ernakulam  
The Chairman, Agricultural Income Tax and Sales Tax Appellate Tribunal, Ernakulam  
The Judicial Member, KVAT/AIT/STAT (Addl. Bench), Kozhikode  
The Chairman, state Wakf Tribunal, Kozhikode  
The Deputy Director, Kerala Judicial Academy, Ernakulam  
The Joint Registrar, IT Directorate, High Court  
The Deputy Registrar, Kerala Administrative Tribunal, Thiruvananthapuram  
The Deputy Registrar, Lok Ayukta, Thiruvananthapuram  
The Assistant Director, Kerala Judicial Academy, Ernakulam  
The Deputy Registrar, Kerala Administrative Tribunal, Ernakulam Bench  
CA to Registrars, High Court of Kerala  
CA to IT Director, High Court of Kerala

Note: Reply if any, shall be addressed to the Registrar (District Judiciary), High Court of Kerala, Kochi 31 or may also be sent to the e-mail ID shown above.